

DIVISION BENCH
COURT – I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2022
IA(I.B.C)/906(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
1. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	NAVSHIKHA MULTITRADERS PRIVATE LIMITED VS ZOOM DEALCOMM PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. P. Ajay Daga, Adv. : For Applicant

ORDER

1. Ld. Counsel for the applicant present.
2. **IA(I.B.C)/906(KB)2024**
 - i. This IA has been filed by CoC for taking on record appointment of Resolution Professional of Corporate Debtor in terms of Resolution of CoC passed on 11th of January, 2024 at page 22-23.
 - ii. This IA is accompanied by an affidavit of applicant at page 28.
 - iii. At request, post this IA on **7/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**